

Reports (year ended March, 2012) of CAG

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table, under clause of Article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:—

- (i) Report of the Comptroller and Auditor General of India for the year ended March, 2012: No.19 of 2012-13: (Performance Audit Report) - Union Government (Railways); and [Placed in Library. *See* No. L.T.8301/15/12]
 - (ii) Report of the Comptroller and Auditor General of India for the year ended March, 2011: No.21 of 2012-13: (Performance Audit) — Environment Management in Indian Railways -Union Government (Railways). [Placed in Library. *See* No. L.T. 8300/15/12]
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REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

SHRI RABINARAYAN MOHAPATRA (Odisha): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests:—

- (i) Two Hundred and Thirty Second Report on Action Taken by the Government on the recommendations contained in the Two Hundred and Twenty Second report of the Committee on Demands for Grants (2012-13) of the Department of Atomic Energy;
- (ii) Two Hundred and Thirty Third Report on Action Taken by the Government on the recommendations contained in the Two Hundred and Twenty Third report of the Committee on Demands for Grants (2012-13) of the Department of Science and Technology;
- (iii) Two Hundred and Thirty Fourth Report on Action Taken by the Government on the recommendations contained in the Two Hundred and Twenty Fourth Report of the Committee on Demands for Grants (2012-13) of the Ministry of Environment and Forests;
- (iv) Two Hundred and Thirty Fifth Report on Action Taken by the Government on the recommendations contained in the Two Hundred and Twenty Fifth Report of the Committee on Demands for Grants (2012-13) of the Department of Space;

- (v) Two Hundred and Thirty Sixth Report on Action Taken by the Government on the recommendations contained in the Two Hundred and Twenty Sixth Report of the Committee on Demands for Grants (2012-13) of the Ministry of Earth Sciences;
 - (vi) Two Hundred and Thirty Seventh Report on Action Taken by the Government on the recommendations contained in the Two Hundred and Twenty Seventh Report of the Committee on Demands for Grants (2012-13) of the Department of Scientific and Industrial Research; and
 - (vii) Two Hundred and Thirty Eighth Report on Action Taken by the Government on the recommendations contained in the Two Hundred and Twenty Eighth Report of the Committee on Demands for Grants (2012-13) of the Department of Biotechnology.
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REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON AGRICULTURE

श्री शिवानन्द तिवारी: महोदय, मैं विभाग संबंधित कृषि संबंधी संसदीय रथायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:

- (i) Fortieth Report on action taken by the Government on the Observations/Recommendations contained in the Thirty-second Report of the Committee (2012-13) on Demands for Grants (2012-13) of the Ministry of Agriculture (Department of Agricultural Research and Education); and
 - (ii) Forty-first Report on The Multi-State Cooperative Societies (Amendment) Bill, 2010 pertaining to the Ministry of Agriculture (Department of Agriculture and Cooperation).
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STATEMENTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON FOOD, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

DR. BHARATKUMAR RAUT (Maharashtra): I lay on the Table, a copy each (in English and Hindi) of the Statements on Final Action Taken Replies of the Ministry of Consumer Affairs, Food and Public Distribution on the observations/recommendations contained in Chapters I and V of the following Reports of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution (2011-12):—